

MR. DEPUTY-SPEAKER: Before we take up Zero Hour, there is one Bill to be introduced by Shri Arun Jaitley. I have given him the permission because he has to go to the other House.

12.09 hrs.

Title: Introduction of the Delimitation Bill, 2002.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY): Sir, I beg to move for leave to introduce a Bill to provide for the readjustment of the allocation of seats in the House of the People to the States, the total number of seats in the Legislative Assembly of each State, the division of each State and each Union territory having a Legislative Assembly into territorial constituencies for elections to the House of the People and Legislative Assemblies of the States and Union territories and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the readjustment of the allocation of seats in the House of the People to the States, the total number of seats in the Legislative Assembly of each State, the division of each State and each Union territory having a Legislative Assembly into territorial constituencies for elections to the House of the People and Legislative Assemblies of the States and Union territories and for matters connected therewith."

The motion was adopted.

SHRI ARUN JAITLEY: Sir, I introduce** the Bill.

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** Introduced with the Recommendation of the President.

(Interruptions)